GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:609 ANSWERED ON:26.02.2015 NATIONAL CLEAN ENERGY FUND Jaiswal Dr. Sanjay;Lekhi Smt. Meenakashi

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of coal cess collected as part of 'clean energy cess' during the last three years and the current year;

(b) the funds mobilized under National Clean Energy Fund (NCEF) during the above period;

(c) the details of utilization of funds under NCEF during the last three years for promoting clean energy initiatives;

(d) the details of total corpus of funds available with the NCEF for renewable energy projects; and

(e) whether the 2014-15 budgetary allocation of Rs. 200 crore was provided to Indian Energy Development Agency Ltd., if so, the details there of on the institutions identified for refinancing institutions against loans for renewable energy projects?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): Coal cess of Rs 16017.99 crore has been collected during the last three years, i.e., 2011-12, 2012-13, 2013-14 and the current financial year, i.e., 2014-15(Budget Estimate).

(b),(c)&(d): An amount of Rs 6566.46 crore has been transferred to the National Clean Energy Fund (NCEF) during the period for clean energy projects including renewable energy. Further, an amount of Rs 3348.34 crore has been financed from NCEF for the projects.

(e): Through the first supplementary demand for grants on 30 December 2014, NCEF support of Rs. 200 crore has been provided to the Indian Renewable Energy Development Agency Ltd (IREDA), to lend to renewable energy project during the year 2014-15. In view of the Ministry of Finance's guidelines of not releasing more than 33% of the initial allocation in the last quarter of 2014-15, the budget division has been requested to seek exemption for releasing the full amount of Rs. 200 crore to IREDA for the project activity.